

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S ESSEL AHMEDABAD GODHRA TOLL ROADS LTD
AT MUMBAI

(WAS OPERATING AHMEDABAD-GODHRA TOLL ROAD PROJECT
AWARDED BY NHAI ON DBFOT BASIS IN THE STATE OF GUJARAT.
THE CONCESSION AGREEMENT WAS FOR 30 YEARS.
THE PROJECT WAS TERMINATED BY NHAI IN 2019.
FROM 2020-2021 THE COMPANY IS NOT IN OPERATION)

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/S. ESSEL AHMEDABAD GODHRA TOLL ROADS LTD PAN : AACCE3501B CIN : U45200MH2010PLC200541
2	Address of the registered office	513/A, 5th Floor, Kohinoor City, Kiroi Road L.B.S. Marg, Off Bandra-Kurla Complex, Kurla (W), Mumbai, Maharashtra, India - 400070
3	Insolvency Commencement Date of the corporate debtor	April 30, 2025 (NCLT, Mumbai Bench passed Order dated April 25, 2025 in CP (IB)/13/(MB)/2022) Order received by Interim Resolution Professional on April 30, 2025
4	URL of website	Not Available
5	Details of place where majority of fixed assets are located	Mumbai
6	Installed capacity of main products / services	Not Applicable
7	Quantity and value of main products / services sold in last financial year	As per last available audited Financial Statement FY 2023-24 : Quantity : Not Applicable Revenue from Operations : Nil
8	Number of employees / workmen	Nil
9	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at	Further Details are available in the Detailed EOI which can be sought by E-mail : cirp.essel@gmail.com
10	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL :	a. Minimum Net worth as on March 31, 2024 - 10 crores b. Refundable EMD of - 5 Lakh
11	Last date for receipt of expression of interest	15.07.2025
12	Date of issue of provisional list of prospective resolution applicants	20.07.2025
13	Last date for submission of objections to provisional list	25.07.2025
14	Date of issue of final list of prospective resolution applicants	30.07.2025
15	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	05.08.2025
16	Last date for submission of Resolution Plans	05.09.2025
17	Process email id to submit Expression of Interest	Cirp.essel@gmail.com

R S Balasubramanyam

For, M/s Essel Ahmedabad Godhra Toll Roads Ltd

Interim Resolution Professional

Date : 30.06.2025

Place : Pune

IBBI No.: IBBI/IPA-001/IP-P02601/2021-2022/13978

